

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) to (e). The information is being collected from the Government of Orissa/Orissa State Electricity Board and will be laid on the Table of the House.

World Bank Funds to States for Irrigation Projects

41. SHRI GIRIDHAR GOMANGO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the World Bank assistance for irrigation projects are being released to the State Governments for specific projects;

(b) if not, the procedure adopted by Government to release the funds and the methods adopted by the States to utilise them;

(c) whether due to shortage of funds for the irrigation projects in tribal areas, most of the medium irrigation projects could not be completed so far though the World Bank funds were made available for them; and

(d) if so, the reasons for the same ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b). Credit/loan assistance is made available by the World Bank to Government of India and not to the States, by way of a partial reimbursement for the expenditure incurred on certain specified components of the projects which are accepted by the World Bank for assistance. Government of India makes available additional Central Plan assistance to the concerned State Governments to the extent of 70% of the reimbursement received from the World Bank. State Governments have to provide for the expenditure on their projects from their plan resources—taking into consideration the likely additionality as above.

(c) and (d) Due to resources constraints some of the States could not adequately fund some of their medium irrigation projects including those in the

tribal areas. In certain cases, due to cost over-runs, and/or change in the scope of the projects, physical targets for projects completion could not be achieved despite obtaining complete reimbursement of the World Bank credit.

Construction of Godowns in H.P.

42. PROF. NARAIN CHAND PARASHAR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 2349 on 12 March, 1984 regarding FCI godowns at Bilaspur, Himachal Pradesh and state :

(a) the latest progress made for construction of godowns;

(b) whether there is a proposal for opening such godowns at any other places in Himachal Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Based on the assessment of storage requirement, the Food Corporation of India has decided not to construct godown at Bilaspur.

(b) and (c). The Food Corporation of India and the Central Warehousing Corporation propose to construct godowns at Simla, Chamba, Kangra, Solan and Mandi in Himachal Pradesh.

Rural Drinking Water Supply Scheme

43. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have ensured allocation of funds for the execution of the rural drinking water supply schemes during the past three years;

(b) if so, the total number of problem villages, State-wise, which have been provided at least one source of safe drinking water supply as on 1 January, 1985 and the percentage of these villages (covered so far) to the total number of problem villages in each State; and

(c) the steps proposed to be taken to ensure 100 per cent coverage of problem villages during the Seventh Five Year Plan ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Water Supply is a State subject and schemes for providing drinking water in rural areas are formulated and executed by States. Provision for this purpose is made in the Minimum Needs Programme in the State sector. The Centre supplements the resources of States by releasing grants under the Accelerated Rural Water Supply Programme for covering indented problem villages. Grants were also released by the Centre in 1983-84 under Incentive Scheme based on performance. The outlay available to States under M.N.P. and the

grants released by the Centre ARWSP and Incentive Scheme during the financial years 1981-82 to 1983-84 are given in Statement-I attached.

(b) The information is given in Statement-II attached.

(c) During 1984-85, 41859 problem villages are targetted to be covered. By the end of VI Plan, 1,93,757 problem villages (84%) are likely to be covered. For this purpose, a provision of Rs. 365.87 crores under MNP, Rs. 242.50 crores under ARWSP and Rs. 50 crores under Central Incentive Scheme has been made during 1984-85. The remaining about 37000 problem villages at the end of Sixth Five Year Plan will be covered on priority basis during the VII Plan period.

Statement—I

(Figures in crores of rupees)

Year	Outlay in MNP (State Sector)	Releases under ARWSP (Central Sector)		Releases under Incentive Scheme (Central Sector)
		Works	M & I	
1981-82	236.16	109.02	0.91	—
1982-83	260.74	150.79	0.66	—
1983-84	318.41	197.71	0.82	66.11
Total :	815.31	457.52	2.39	66.11

Statement—II

Supply of drinking water to problem villages

PHYSICAL ACHIEVEMENTS

STATE/U.T.	No. of problem villages without water supply as on 1-4-1980	No. of problem villages covered upto the end off December, 1984	Percentage Achievement
1	2	3	4
1. Andhra Pradesh	8206	7558@	92.10
2. Assam	15743	7409	47.06
3. Bihar	15194	12867@	84.68

1	2	3	4	5
4.	Gujarat	5318	3904@	73.41
5.	Haryana	3440	1796	52.21
6.	Himachal Pradesh	7815	4640	59.37
7.	Jammu & Kashmir	4698	1719@	36.59
8.	Karnataka	15456	15443@	99.92
9.	Kerala	1158	1074@	92.75
10.	Madhya Pradesh	24944	22893@	91.78
11.	Maharashtra	12935	11245@	86.93
12.	Manipur	1212	707@£ £	58.33
13.	Meghalaya	2927	628@	21.46
14.	Nagaland	649	374	57.63
15.	Orissa	23616	21676@	91.79
16.	Punjab	1767	460	26.03
17.	Rajasthan	19803	15300@	77.26
18.	Sikkim	296	204@	68.92
19.	Tamilnadu	6649	6478@	97.43
20.	Tripura	2800	2318@	82.79
21.	Uttar Pradesh	28505	24020@	84.27
22.	West Bengal	25243	11758@(*)	46.58
23.	A & N Island	173	145@	83.82
24.	Arunachal Pradesh	1740	1233	70.86
25.	Chandigarh	—	—	—
26.	Delhi	99£	89	100.00
27.	D. & N. Haveli	—	—	—
28.	Goa & Diu.	66	58	87.88
29.	Lakshadweep	—	—	—
30.	Mizoram	214	100@	46.73
31.	Pondicherry	118	103	87.29
Total :		230784	176199	76.35

£ 3 problem villages transferred to the Delhi Development Authority and 7 problem villages deserted.

@ Includes partially covered problem villages.

£ £ Figure represents achievement upto November, 1984.

(*) Does not include coverage during 1980-81 and 1981-82 under Zila Parishads Programme of spot sources under the MNP.